

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 07
IA No. 213/JPR/2024
CP No. (IB)- 33/10/JPR/2021
Under Section 10 of IBC, 2016

In the matter of:

Airen Copper Pvt. Ltd.

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Satyendra Prasad Khorania

ORDER

IA No. 213/JPR/2024

Heard Mr. Satyendra Prasad Khorania, Chairman of Monitoring Committee. This is compliance report of order dated 29.02.2024. passed in CP No. (IB)- 33/10/JPR/2021. It is submitted by Mr. Satyendra Prasad Khorania that this is an interim compliance report. Final report will be filed when the order is finally complied by the Monitoring committee. This report is taken on record subject to just exceptions. **IA No. 213/JPR/2024** stands disposed of accordingly.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

April 23, 2024